

Name of the Corporate Debtor: Avarsekar Realty Private Limited; Date of Commencement of CIRP: 09-11-2023; List of Creditors as on: 22-11-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	6798678621	1	5030550933	43.23		0	1768127688	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	27	3245828511	18	787481113	6.77		0	2458347397	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	6798678621	1	5030550932	43.23		0	1768127688	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	27	3245828511	18	787481113	6.77		0	2458347397	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	1	928171			0.00		0	928171	Annexure 6
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	1683966			0.00		0	1683966	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		60	20091626401	38	11636064091	100.00			8455562307	